Name of the Corporate Debtor: RADIUS & DESERVE BUILDERS LLP; Date of Commencement of CIRP: 29-09-2023; List of Creditors as on: 14-04-2024; Name of IP: Mr. Jayesh Natvarlal Sanghrajka; Process Number: 10416

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	82	463425600	81	384864924	1.21	0	90406435	3040014	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	30105089966	3	30078206821	94.80	0	26883145	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	5365062664	1	779150000	2.46	0	4585912664	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	25	42672125	25	27558717	0.09	0	14710301	403107	Annexure 6
7	Operational creditors (Government Dues)	2	208006016	2	208006016	0.66	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	14	2679309508	10	47791604	0.15	0	2631517904	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	203145000	1	203145000	0.64	0	0	0	Annexure 9
Total		128	39066710879	123	31728723082	100.00	0	7349430449	3443121	